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SLP(Crl.)... 12445 OF 2001

ITEM No.4

Court No. 9

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Crl.M.P. No.12445/2001 in &
Petition(s) for Special Leave to Appeal(Crl.)...../2001

(From the judgement and order dated 30/05/2001 in CRLWP 522/2001
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

JASWINDER PAL & ANR.

Petitioner (s)

VERSUS

STATE OF PUNJAB & ORS.

Respondent (s)

(With Crl.M.P. No 12445/2001 for permission to file SLP)

Date : 31/10/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE U.C. BANERJEE
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

For Petitioner (s) Mr. A.R. Takkar, Adv.
Mr. Sudhir Nandrajog, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.
.SP2

Permission granted.
Delay condoned.

We are not inclined to interfere with the
impugned order. The special leave petition is
dismissed.

.SP1

(K.K. Chawla)
Court Master

(D.D. Jindal)
Assistant Registrar